

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. NO. 101(ND)14

PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER(J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.09.2018.

NAME OF THE COMPANY: Sh. Jasmohan Singh V/s. M/s. M. S. Koldhold Industries Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

	For the Petitioner (s)	: Mr. Sourabh Gupta, Advocate		
--	------------------------	-------------------------------	--	--

	For the Respondent (s)	: None		
--	------------------------	--------	--	--

Order

Ld. Counsel for the petitioner has placed on record the minutes of the AGM dated 21st September, 2018 before the Hon'ble Administration cum Facilitator. It was unanimously decided that the plot of the company at Chinalo be sold.

To come up on 29th October, 2018 for further proceedings.



(Ina Malhotra)
Member (J)